

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.124

C.P.(CAA)/73(AHM)2022 in C.A.(CAA)/45(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

M Pratapray Prints Pvt Ltd
M Pratapray Fashions Pvt Ltd

.....Applicant

Order delivered on: 09/01/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant	:Mr. Pavan S Godiawala, Advocate
For the Income Tax	:Ms. Pankti Shah, Advocate
For the RD	:Mr. Shiv Pal Singh, Assistant Director

ORDER

The report of RD is awaited.

Matter stands adjourned to 25.01.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)